

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.2243
TO BE ANSWERED ON THE 29TH JULY, 2016

ACQUISITION OF LAND

2243. SHRI A.P. JITHENDER REDDY:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) the land acquired for defence projects during the last two Five Year Plans;
- (b) whether resettlement, rehabilitation and compensation package has been provided to the land oustees, if so, the details thereof;
- (c) whether land was acquired for setting up of Ordnance Factory at Medak, Telangana, if so, the details thereof and the number of persons displaced;
- (d) whether the Government has provided monetary compensation and / or employment to all displaced persons, if so, the details thereof and if not, the reasons therefor; and
- (e) whether the Government proposes to provide jobs to the remaining displaced persons, if so the details thereof?

A N S W E R

MINISTER OF DEFENCE

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(SHRI MANOHAR PARRIKAR)

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(a) The extent of land acquired during 11th Five Year Plan and 12th Five Year Plan are approximately 2112 acres and 4201 acres respectively.

(b) Out of the above, resettlement and rehabilitation package was applicable only to 6 cases as per National Policy on Resettlement and Rehabilitation for Project Affected Families, 2003, National Rehabilitation and Resettlement Policy, 2007 and Rehabilitation & Resettlement Policies of respective State Governments. Details of resettlement, rehabilitation and compensation package provided in the 6 cases are annexed.

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(c) 3205 acres and 38 guntas of land was acquired in the year 1982 for establishment of Ordnance Factory at Medak and 132 acres and 39 guntas was acquired in the year 1985 for railway siding, out of which 314 acres and 31 guntas land was surrendered back to the State Government in 1987. The balance land under possession of the Ordnance Factory Medak as on date is 3024 acres and 06 guntas. As per information, total number of land displaced persons were 672 patta holders approx.

(d) Out of 672 patta holders, 511 patta holders were provided employment. Remaining were not provided employment as some of them did not meet the eligibility criteria and in some cases they did not show interest.

(e) The factory has been established 30 years back. Hence, the subject recruitment process has been completed as per Recce Board meeting held in 1982 and Ministry of Defence letter dated 29.07.1966.

ANNEXURE REFERRED IN THE REPLY GIVEN IN PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2243 FOR ANSWER ON 29.7.2016

Details of Rehabilitation, Resettlement and Compensation Package

S. No.	Name of Project	Year of Acquisition/ Area (in acres)	District and State	No. of displaced families/ persons	Land Compensation (in Rs.)	Cost of R&R Package and Compensation (in Rs.)	Components
1	DRDO, Kodabhatta	2003/ 187.32	Nabarangpur, Odisha	165 persons (43 families)	1,87,81,067/-	1,58,14,000/-	Payment of R&R package to beneficiary (Land losers). Development works (2 water tanks and one Community centre). Acquisition of land for road purpose.
2	Creation of New Firing Point of P.X.E.E. (DRDO)	2004/ 324.07	Balasore, Odisha	908 (470 families)	8,34,68,573/-	5,00,00,000/-	Compensation to the families treated as oustee families, families lost 1/3 rd of their total Agricultural land, encroachers within the acquired land and certain unforeseen families.
3	Widening of 150ø on either side of RCI and DRDL Link Road	2003/ 89.131	Hyderabad, Telangana	135 persons	7,83,90,475/-	17,90,28,315/-	The details of R&R components have not been received from the State Government authorities.
4	Naval Alternate Operating Base	2006/ 1348.34	Vishakhapatnam, Andhra Pradesh	407 families	84,68,66,459/-	35,29,50,000/-	Towards construction of R&R colony along with all facilities like Roads, Electric lines, burial grounds, Kalayanamandapam, temple, Church etc. for 407 displaced families. R&R compensation for and subsistence allowance of Project Affected Families and Project Displaced Families.
5	Air Enclave for Coast Guard	2009/9.4766	Ernakulam, Kerala	1 person	14,62,37,711/-	5,25,000/-	Lumpsum Amount paid by this Ministry to the State Government towards R&R Package.
6	Sea Bird, Karwar	2010/ 62.125	Uttar Kannada,	149	5,41,25,488/-	1,43,02,800/-	Rehabilitation gran, cash in lieu of sites

			Karnataka	families			shifting cost.
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